DELHI VIDHAN SABHA

Bulletin Part-I

(Brief record of Proceedings)

Tuesday, December 30, 1997/Pausha 09, 1919 (Saka)

No. 112

2.00 P.M.

Starred Questions

 Starred Question Nos. 21 to 26 and Supplementaries thereto were orally asked and answered.

Replies to Starred Question Nos. 27 to 40 were laid on the Table of the House.

Unstarred Questions

2. Replies to Unstarred Question Nos. 28 to 54 were laid on the Table of the House.

No-Confidence Motion

3. Shri Ramveer Singh Bidhuri sought the leave of the House to movethe following Motion under Rule 258:

"That this House expresses want of confidence in the Council of Ministers".

As the number of the members who stood up in support of the Motion was less than one-fifth of the total number of members of the House, the Chair ruled that the leave of the House has not been granted.

Papers laid on the Table of the House

- 4. (i) Shri Sahib Singh, hon'ble Chief Minister laid on the table ofthe House a copy of the notification dated 4.7.1996 issued under section 19 of the Delhi Agriculture Cattle Preservation Act, 1974 (Delhi Act No. 7of 1994) regarding export/transportation of the Agricultural cattle.
 - (ii) Shri Rajinder Gupta, Minister of Transport laid on the Table of the House a copy of:
 - (i) Notification No. F./Tpt.MLO/HQ/ 97/14 dated 28.8.97 issued under section 52 of Motor Vehicle Act, 1988, regarding the change of Engine of DTC Buses.

- (ii) Copy of the Notification No. F.106/SSCY/STA/ 97/1253 Dated 22.9.1997 issued under section 99 of Motor Vehicle Act, 1988 regarding Preparation & Publication of proposal regarding road transport service of STA & hearing of objection filed.
- (iii) Copy of the notification No. F.2 (1)/93/LAW/ SECE.9(126)/Tpt/97/3671 dated 26.12.97 issued under section/rule 31 &59 of Delhi Motor Vehicle Rules 1993 regarding Fees Structure.

Motion

5. Shri Ram Bhaj moved that this House agrees to the l6th Report of the Business Advisory Committee presented to the House on 29th December, 1997".

The motion was put to vote and adopted unanimously.

Motion

6. Shri Jag Parvesh Chandra moved "that this House agrees to the 13th Report of the Committee on private Members' Bills and Resolution presented to the House on 29th December, 1997".

The motion was put to vote and adopted unanimously.

Bill Introduced

Chief Minister, Shri Sahib Singh moved for leave of the House to introduce "The Delhi Water Board Bill, 1997".

Leave of the House was granted and "The Delhi Water Board Bill, 1997" was introduced by the Chief Minister, Shri Sahib Singh.

Special Mention

- 8. Following members raised matters under Rule 287:-
 - 1. Shri Jai Kishan

7.

- 2. Shri Shiesh Pal
- Shri Inder Raj Singh
 (Chief Minister intervened in the matter).
- Shri Darshan Kumar Behl
 (Chief Minister intervened in the matter).
- ShriMoti Lal Sodhi
 (Chief Minister intervened in the matter).

- 6. ShriGauri ankar Bhardwaj (Chief Misser intervened in the matter).
- 7. Shri Bod'Ra:
 (Chief inister intervened in the matter).
- 8. Shri abir Sirgh

 (M. ister of Education intervened in the ater).
- 9 Mari Brahm Pal (Chief Minister also intervened).

lisapproval of Member's remarks

When a member (Shri Bodh Raj) was drawing the attention of the House towards need for desilting and cleanliness of drains and nullahs in his constituency, another memler Shri Vinod Sharma stood up and made certain remarks derogatory to the MCD Commissioner who was sitting in the officers' gallery.

The Leader of the House disapproved such unalled for remarks from the member. The Chair also expressed disapproval of members' remarks and ordered that the same be expunged from the proceedings.

Calling Attention

9. Shri Ramveer Singh Bidhuri called the attention of Chief Minister to the situation arising out of non-extension of civic amenities to Residents of unauthorised colonies in Delhi.

Chief Minister made a statement in this regard.

Short Duration Discussion

5.38 p.m. As S/Shri Ram Bhaj, Gauri Shankar Bhardwaj and Shri S.C. Khandelwal who had given notice of short duration discussion on Transport system in Delhi were not present in the House to raise Discussion on the subject and there was no other item left on the day's agenda, the House was adjourned till 14.00 hrs. on Wednesday, December 31, 1997.

P.N. GUPTA SECRETARY

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